

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA(IBC)/303(CHE)/2024**

**PETITION NUMBER : CP/IB/1021/2018**

**NAME OF THE PETITIONER : Rajalakshmi Vardarajan (Liquidator)  
M/s. Supreme Coated Board Mills Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 15 of IBBI ,  
Reg 2016**

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**ORDER**

Ld. Liquidator Ms. Rajalakshmi is present in person.

This IA has been filed to taken on record 4th Quarterly Progress Report for the period 1<sup>st</sup> October 2023 to 31<sup>st</sup> December 2023.

Report is taken on record subject to all just exceptions and the **IA is disposed off.**

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

Phk

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**